

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2012

Dated : 1st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M.P. Poorv Kshetra Vidyut Vitran
Co. Ltd. & Ors.

... Appellant(s)

Versus

Madhya Pradesh Electricity
Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent(s):

Mr. C.K. Rai for R.1

Mr. G. Tiwari (Rep.)

ORDER

Post the matter for hearing on **26.11.2013.**

(Rakesh Nath)
Technical Member
mk

(Justice M. Karpaga Vinayagam)
Chairperson